

Minutes of the meeting held on 23rd February, 2016 at 1700 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Basant Seth, Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Smt. Manjula Prasher, Information Commissioner
Shri M.A. Khan Yusufi, Information Commissioner
Prof. M.S. Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Secretary to the Commission, assisted by other officers.

Agenda No. 1: Strengthening the functioning of the Central Registry.

The proposal for strengthening of Central Registry was discussed. The Commissioners who visited High Court, New Delhi to know the functioning of E-Court system and shared their experiences. It was decided that the Commission will gradually go ahead after careful consideration of the pros and cons of the E-System.

Action: Registrar /JS (MR)

Agenda No. 2: Measures to reduce pendency of cases.

The measures to reduce the pendency of cases were discussed. It was decided to explore the feasibility of bunching of the cases based on appellant/ public authority, subject-wise so that cases can be clubbed for early disposal. The Commission was informed that the listing of the existing files by the Deputy Registrars and in the Administration will be completed by 29th February, 2016.

Action : Registrar/JS(A)

Agenda No. 3: Any other item with the permission of the Chair.

- It was decided that all the second appeal cases against which the applicant have gone to the High Court/ Supreme Court should be circulated to all ICs within two months.

Action: JS (Law)

- The standardised formats for notice for hearings and decisions have been circulated for eliciting suggestions received of the Information Commissioners. After due consideration of the suggestions, standard formats will be finalized and circulated.

Action: Registrar

- It was decided that destruction of the files should be done after checking the non-compliance of the Commissions' decisions and legal clearance from JS(Law).

Registrar/JS(Law)/JS(Admn)

(S.P. Beck)

Joint Secretary (Admn)

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (BS)

P.T.O.

3. PPS to Information Commissioner (YA)
4. PPS to Information Commissioner (SH)
5. PPS to Information Commissioner (MP)
6. PPS to Information Commissioner (KY)
7. PPS to Information Commissioner (SA)
8. PPS to Information Commissioner (SB)
9. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar, CIC
2. JS(P&B)/ JS(MR) / JS(Law)
3. Shri Sushil Kumar, DS(Admn)
4. Shri S.K. Rabbani, DS(Gen. Admn)
5. Shri T.K. Mohapatra, DR
6. Shri K.A. Talwar, DR
7. Shri U.C. Joshi, DR
8. Shri Dinesh Kumar, DR
9. Shri V.K. Sharma, Consultant
10. Shri R.L. Gupta, Consultant
11. Shri Vijay Bhalla, Consultant
12. Shri Prakash, DR
13. Shri V.D. Naniwadekar, DR
14. Shri Malik, Scientist E, NIC with a request to upload the Minutes of the meeting on the website of the Commission.

(S.P. Beck)
Joint Secretary (Admn)